

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

CP/020/00061/2018 in OA/020/00056/2018  
Date of Order : 25-04-2019

Between :

Rizwan Basha Shaik S/o Abdul Mazeed,  
Aged about 29 years, R/o H.No.7-278,  
Aditya Nilayam,Sujatha Nagar,  
First lane, Kurnool Road,Ongole-523001,  
Prakasham District, Andhra Pradesh. ....Applicant

AND

Mr.C.Chandra Mouli, IAS,  
Secretary to Government of India,  
Department of Personnel & Training (AIS Division),  
North Block, New Delhi-110 001. ...Contemnor/Respondent

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Counsel for the Applicant: Mr. K. Sudhaker Reddy

Counsel for the Respondents : Mrs. K. Rajitha, Sr.CGSC

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CORAM :

THE HON'BLE MR.V.AJAYKUMAR, JUDICIAL MEMBER

THE HON'BLE MRS.NAINI JAYASEELAN, ADMINISTRATIVE MEMBER

(Oral Order per Hon'ble Mr.V.AjayKumar, Judicial Member)

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When this Contempt Petition is taken up for hearing, learned counsel  
for the applicant submits that the order of this Tribunal is complied with.

2. Accordingly CP is closed. Notices are discharged. No order as to costs.

(NAINI JAYASEELAN) (V.AJAYKUMAR)  
ADMINISTRATIVE MEMBER JUDICIAL MEMBER  
Dated : 25<sup>th</sup> April, 2019.  
Dictated in Open Court.

